

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 107, 125, 126, 123, 124 & 135 of 2013**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 107 of 2013 &**  
**IA no. 276 of 2013**

**The Tata Power Co. Ltd. ... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1  
Ms. Swapna Seshadri (Intervenor)

**Appeal No. 125 of 2013**

**Indian Hotel & Restaurant Assn. & Anr. ... Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1

**Appeal No. 126 of 2013**

**Bharti Airtel Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A.Rangandhan for R.1

**Appeal No. 123 of 2013**

**Shopping Centers Association of**  
**India (SCAI) Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1

**Appeal No. 124 of 2013**

**Retailers Association of India** .... **Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Regulatory**  
**Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s): Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1

